

(c) A statement giving the total expenditure incurred on these offices as also a break-up thereof indicating the expenditure on salaries and allowances, travelling and daily allowance, rent and other expenses is given in Annexure.

(d) It is difficult to assess whether there is an increase or decrease in foreign tours since these offices were opened, since tours by officers of the Corporation are on different accounts viz. organising seminars and exhibitions, training, inspection or as members of official delegation. However, the Corporation is making efforts to keep foreign tours of its staff to the minimum.

(e) The expenditure incurred on these offices is given in the Annexure.

The Corporation does not maintain the Profit and Loss Account in respect of its foreign offices at Moscow and Warsaw, as these are only liaison offices and not trading offices. The foreign office at Los Angeles has been made a trading office since September, 1979. So the first profit and Loss account for that office will be prepared only at the close of the Corporation's year 1980-81 i.e. in July, 1981.

(f) As the activities of the Corporation involve foreign trade and it has been set up to expand and diversify electronics trade with foreign countries, it is considered necessary to continue these foreign offices. With the expansion of its activities in foreign countries, the company has proposed to set up another foreign office in Western Europe.

Statement

Expenses incurred on foreign offices of FTTDC

	Moscow Rs.	Warsaw Rs.	Los Angeles Rs.
1. Salaries and Allowances	2,01,239.24	2,54,899.93	78,563.93
2. Rent	1,14,250.14	5,23,260.80	1,02,096.69
3. Travelling and Daily Allowances	1,27,094.00	2,43,336.33	60,593.24
4. Other expenses	3,33,647.11	4,95,453.76	1,88,832.24
Total Expenditure	7,76,230.49	15,16,959.82	4,30,086.10
Total Expenditure on 3 Foreign offices	Rs. 27,23,276.41		

Elections to Delhi Metropolitan Council and Delhi Municipal Corporation

3261. SHRI ARVIND NETAM: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have taken any decision on elections for the Delhi Metropolitan Council and Municipal Corporation, Delhi; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS:
(SHRI YOGENDRA MAKWANA): (a)
No, Sir.

(b) Does not arise.

कार्य विकास निगम से अनुसूचित जातियों और अनुसूचित जनजातियों को सुविधाएं

3262. श्री राम लाल राही: क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या उद्योगों और व्यवसायों के मामलों में अनुसूचित जातियों और अनुसूचित जनजातियों को कार्य विकास निगम, उत्तर प्रदेश से उत्तर प्रदेश के तत्कालीन मुख्य मंत्री श्री बहुगुणा के कार्यकाल में मिलने वाली सुविधाओं को अब वापिस ले लिया गया है क्योंकि केन्द्र सरकार ने अपनी स्वीकृति नहीं दी है, और